

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. M V RAMESH

Petition(s) for Arbitration (Civil) No(s). 53/2016

IBI CONSULTANCY INDIA PVT LTD

Petitioner(s)

VERSUS

DSC LTD

Respondent(s)

(with appln. (s) for impleadment)

WITH

ARBIT.CASE(C) No. 54/2016

ARBIT.CASE(C) No. 57/2016

(With appln.(s) for impleadment and Office Report)

Date : 30/11/2016 This petition was called on for hearing today.

For Petitioner(s) Mr.Yuvraj Khanna,Adv.
Mr. Shibashish Misra,Adv.For Respondent(s) Mr.Santosh Sachin,Adv.
Mr.Abhijat P.Medh,Adv.UPON hearing the counsel the Court made the following
O R D E R

Service is complete in respect of the common sole respondent. However, now, Mr.Abhijat P.Medh, Id.counsel undertakes to appear for the said respondent. He seeks and is given one week's time to file the vakalatnama and four weeks time to file the counter affidavit. List the matter before the Hon'ble Court as per rules after expiry of five weeks.

(M V RAMESH)
Registrar

SB